NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 15.01.2020

NOTICE

Take notice that the following matters listed on 16.01.2020 in Court of Chairperson stand adjourned. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case	Sonia Khosla	Deepak Khosla	
	(AT)No. 05 of 2019	Vs.		
	in Comp. App (AT)	Vikram Bakshi & Ors.		
	No. 36, 43-47 of 2016			
		With		
2.	Contempt Case	R.P. Khosla	Deepak Khosla	
	(AT)No. 12 of 2019	Vs.		
	in Comp. App (AT)	Rishi Sood (Adv) & Ors.		
	No. 220 of 2017			

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